

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.4483/2015

Tuesday, this the 6<sup>th</sup> day of March 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)**

Rohit Kumar s/o late Sh. Devendra Kumar  
(age 22 years)

Village Mahmoodpur, PO Ristal  
District Ghaziabad (UP)

(Applicant in person) ..Applicant

Versus

The Director  
Public Works Department (Horticulture Division)  
M-314, ITO, New Delhi – 110 002

(Mrs. Alka Sharma, Advocate) ..Respondent

**O R D E R (ORAL)**

The applicant's father, late Shri Devendra Kumar, was working as a Mali (Group 'D' employee) in Public Works Department, Govt. of NCT of Delhi. He died in harness on 02.03.1996. The applicant has applied for compassionate appointment, which has not yet been considered by the respondent.

2. Mrs. Alka Sharma, learned counsel for respondent submitted that the applicant has not submitted his application for compassionate appointment in the prescribed format. She further submitted that due consideration will be given by the respondent to his request after the receipt of his application in the prescribed format. She also handed over a copy of the prescribed format to the applicant in the Court.

3. In view of this, this O.A. is disposed of with a direction to the applicant to submit his application for compassionate appointment in the prescribed format within a period of two weeks. The respondent shall thereafter give due consideration to the case of the applicant as early as possible.

**( K.N. Shrivastava )**  
**Member (A)**

**March 6, 2018**  
/sunil/